

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

OFFICE ORDER

Dated Shillong, the 23rd December, 2021.

No. LR (A) 32/92/Pt.IV/303 – Smti Willma Bandalin Khongjee, Special Public Prosecutor, East Khasi Hills District, Shillong is allowed to conduct the cases that Smti Evalarisha Rynjah, Special Public Prosecutor, East Khasi Hills District, Shillong has defended the accused persons and vice versa.

This has the approval of the Competent Authority.

Sd/-
Secretary to the Government of Meghalaya,
Law Department.

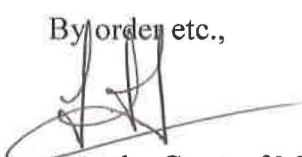
Memo No. LJ (A) 32/92/Pt.IV/303 -A,

Dated Shillong, the 23rd December, 2021.

Copy to: -

1. The Advocate General, High Court of Meghalaya, Shillong.
2. The District & Sessions Judge, Shillong.
3. The Special Judge, POCSO Courts, Shillong
4. Persons concerned.
5. Law (B) Department.
- ✓ 6. DEO, Law Department.
7. Guard file.

By order etc.,


Deputy Secretary to the Govt. of Meghalaya,
Law (A) Department.
